

NOTICE

Please take notice that A.B.A./4565/2023 shall be taken up by Hon'ble Mr. Justice Pradeep Kumar Srivastava today i.e. on 14.07.2023 at 10:30 AM in Court No.- 20.

By Order,

Dated the 14th July, 2023
High Court of Jharkhand, Ranchi

Sd/-
(Debasis Mohapatra)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Friday The 14th July 2023
COURT NO. 20
SINGLE BENCH (BENCH ID-24901)
AT 10:30 AM
HON'BLE MR. JUSTICE PRADEEP KUMAR SRIVASTAVA

Admission

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|---|------------------|--|---|--------------|
| 1 | A.B.A./4565/2023 | UMESH SAO ALIAS UMESH PRASAD GUPTA vs THE STATE OF JHARKHAND NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985 | ABHAY KR CHATURVEDY RAJESH KR SINGH HADISH ANSARI | RAVI PRAKASH |
|---|------------------|--|---|--------------|